

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s ANTIQUE EXIM PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Antique Exim Private Limited
2.	Date of incorporation of corporate debtor	21.11.2011
3.	Authority under which corporate debtor is incorporated / registered	ROC - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52393GJ2011PTC067924
5.	Address of the registered office and principal office (if any) of corporate debtor	A-104, Shailalekh Commercial Co. Op. Society Ltd., Bhoja Bhai Ni Sheri, Mahindharpura, Surat – 395003, Gujrat, India
6.	Insolvency commencement date in respect of corporate debtor	August 19, 2026
7.	Estimated date of closure of insolvency resolution process	February 15, 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sanjay Vijay Jeswani Reg.No: - IBBI/IPA-001/IP-P-02891/2024-2025/14432 AFA Valid Till: June 30, 2027
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: A-403, Atlantis Building, Hirandani gardens, Powai, Mumbai-400076, Mumbai City, Maharashtra ,400076 Email ID: jeswanisanjay007@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence address: 410, 4th Floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power Petrol Pump, Western Express Highway, Borivali East, Mumbai - 400066 Process email id: ibc.antiqueexim@gmail.com
11.	Last date for submission of claims	September 02, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/en/home/downloads b) Not Applicable

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench-I, has ordered the commencement of a corporate insolvency resolution process of **M/s ANTIQUE EXIM PRIVATE LIMITED** on August 19, 2026.

The creditors of **M/s ANTIQUE EXIM PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before September 02, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



A handwritten signature in blue ink, appearing to read "Sanjay".

Sanjay Vijay Jeswani
Interim Resolution Professional

In the matter of M/s Antique Exim Private Limited.
Registration No: IBBI/PA-001/IP-P-02891/2024-2025/14432

AFA Valid upto: 30.06.2026

IBBI Registered Address: Flat A-403, Atlantis Building,
Hirandani gardens, Powai, Mumbai-400076,
Mumbai City, Maharashtra ,400076

Email ID: ibc.antiqueexim@gmail.com, jeswanisanjay007@gmail.com

Date: August 21, 2026
Place: Mumbai